

HIGH COURT OF MADHYA PRADESH
BENCH AT INDORE

:: **MEMO** ::

No. RTIA/DR-HCIND/ 2390

Indore, Dated 20th June, 2013

From:

The Deputy Registrar,
State Public Information Officer,
High Court of M.P., Bench at Indore

To,

State Public Information Officer,
High Court of Madhya Pradesh,
JABALPUR.

SUB.: Application under R.T.I. Act, 2005.

REF.: Application bearing I.D. No.755/2012-13 dated 31/10/2012 received per Form 'C' No.1125 dated 06/11/2012.

Sir,


An Application Form-A dated 22/10/2012, which is registered as I.D. No. 755/2012-13 at Main Seat, Jabalpur, received by undersigned, on transfer from Public Information Officer, Jabalpur vide Form-C under Memo No. 1125, dated 06/11/2012 (Inwarded at Indore Bench & delivered to undersigned on 27/05/2013), from Mr. Mehfooz Ahmed (P.S.), Gwalior, was re-transferred under Rule 6(3) of the Right to Information Act, 2005 for appropriate action at their end for providing the information as sought by the applicant under point no.(1), if admissible, under intimation to the undersigned.

Shri S.G. Mohorir (Asstt. Reg.) about whom the information was sought, is presently posted at Gwalior Bench Registry and his Service Record too has been transferred to Gwalior Bench and that is why, acting upon the office report dated 29/05/2013, the application was transferred to State Public Information Officer, Gwalior Bench.

The said application of Shri Mehfooz Ahmed, P.S., Gwalior is received back from Gwalior Bench Registry vide Memo No.19865 dated 07/06/2013 (Inwarded on 14/06/2013) with the information that the documents on point no.01 – the Marksheet certificate of HSSC (12th) & No.02 – A.C.Rs. of preceding 5 years, 2007 to 2012, of Shri S.G. Mohorir (Asstt. Reg.) are not available at Gwalior Bench Registry.

Therefore, the original application Form 'A' dated 22/10/2012 of Shri Mehfooz Ahmed, P.S., registered at I.D. No.755/2012-13 at Main Seat, Jabalpur is returned herewith for necessary action as deemed appropriate.

Encl: As above.


(A.V. MANDLOI)
DY.REGISTRAR
STATE PUBLIC INFORMATION OFFICER,
HIGH COURT OF M.P.
BENCH AT INDORE.

Endt. No. RTIA/DR-HCIND/ 2391

Indore, Dated 20th June, 2013

Copy to:

➤ **Mr. Mehfooz Ahmed, House No. 1, New Vakil Colony, Awadhpora, Kampoo, Lashkar, Gwalior (M.P.) 474 001.**

(With request to contact the above Authority for further information in the matter in reference to his letter of request dated 06/06/2013)


(A.V. MANDLOI)
DY.REGISTRAR
STATE PUBLIC INFORMATION OFFICER,
HIGH COURT OF M.P.
BENCH AT INDORE